

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 417-418 OF 2018**

**In the matter of:**

**Kaynet Finance Ltd & Anr**

**Appellant**

**Vs**

**Verona Capital Ltd & Anr**

**Respondent**

**Present:**

**Mr Kunal Katariya, Mr. Mahesh Agarwal, Mr. Rajeev Kumar, Mr. Divyanag Chandiiamani, Advocates for appellants.**

**Mr. Krishnendu Dutta, Advocate, Ms Roopali Singh, Ms Sonali, Ms Aishwarya Modi, Mr. P. Chopra, Advocates for Respondents.**

**ORDER**

**21.08.2019**- Heard Mr. Krishnendu Dutta, Advocate representing Respondent No.1 in part. Hearing remained inconclusive.

2. List the appeal for further hearing on **5<sup>th</sup> September, 2019 at 12 Noon.**

(Justice Bansi Lal Bhat)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

Bm/nn